In continuation of FSSAI Office Order of even number dated 22nd November 2018, 28th November 2018 and 3rd December 2018, the suspension of the following FSSAI notified laboratories which are uploading the data on Food Imports Clearance System (FICS) is hereby revoked, with immediate effect:

1) Delhi Test House, Delhi
2) Envirocare India Private Limited, Madurai
3) Export Inspection Agency, 6th Floor CMDA Tower II, No.1 Gandhi Irwin Road, Egmore, Chennai-600008
4) Export Inspection Agency, Kochi
5) Fare Labs Private Limited, Gurgaon L17/3, DLF-Phase-II M.G. Road, Gurgaon-122002, Haryana
6) Food Quality Laboratory & Research Centre, Kochi
7) Geo-Chem Laboratories Private Limited, Mumbai
9) Mitra S.K. Private Limited, Udayn Industrial Estate, Building, Pagladanga Road, Kolkata-700015
10) Oil Laboratory, Department of Chemical Technology, Kolkata
11) Ozone Pharmaceuticals Limited, Bahadurgarh 639 – 640, 1st floor, MIE, Bahadurgarh-124507, Haryana
12) Scientific Food Testing Services (P) Ltd., Chennai
13) SGS India Private Limited, Kolkata

2. The revocation of suspension of the aforesaid laboratories is subject to the condition that they will start using INFOLNET within 15 days from the date of issue of this order, failing which appropriate action may be initiated against them.

3. This has the approval of Competent Authority.

4. Hindi Version will follow.

To (through email)
1. Above laboratories
2. All Food Safety Commissioners
3. All Authorized Officers, FSSAI

Copy to (through email):
1. PPS to CP
2. PS to CEO
3. Director (Imports) – for making necessary amendment in the list of laboratories in FICS
4. Head (RCD)
5. CITO – for upload on the FSSAI website.
6. AD (Hindi) – for Hindi version